

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-704(ND)/2018

IN THE MATTER OF:

M/s RAP Energy Solution Pvt. Ltd.

Vs

M/s Punj-Lloyd Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 9 IBC, 2016

Coram:

R.VARADHARAJAN,

Hon'ble Member (Judicial)

V.K.Subburaj,

Hon'ble Member (Technical)

Order delivered on 27.08.2018

For the Petitioner/applicant/OC :

For the Respondent

: Mr. Vivek Jain, Mr. Mainsh, Advocate

ORDER

Re-notified for hearing on 20.09.2018.



(V.K.SUBBURAJ)
MEMBER (TECHNICAL)

Varinder Kumar



(R. VARADHARAJAN)
MEMBER (JUDICIAL)